1	2	3
Telangana	÷	6311
Tripura	1742	5429
Uttarakhand	3351	4701
Uttar Pradesh	1633	4923
West Bengal	2079	3980
Group of UTs	3235	8568
All-India	2115	6426

[RAJYA SABHA]

Unstarred Questions

Source: NSSO.

96 Written Answers to

Notes: (i) For SAS 2013: Income includes salary/wages, net receipt from cultivation, net receipt from farming of animals and net receipt from non-farm business.

(ii) For SAS 2003: Income is excluding income from non-economic activities such as interest, dividend, etc.

## Schemes to boost income of farmers

- 172. SHRI DEREK O' BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) the average income of farmers in the country in the last three years, State-wise;
- (b) whether the Ministry is taking any steps or implementing any schemes for farmers to boost their incomes, if so, the details thereof; and
- (c) whether the Ministry is taking any steps to help farmers obtain credit or cash for labour, fertilizers and seeds in the light of the recent demonetization, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) The average income of farmers/agricultural households in the country is estimated by the National Sample Survey Office (NSSO) through the "Situation Assessment Survey of Agricultural Households" conducted in 2003 and 2013. As per the results of the two Surveys, the average monthly income per agricultural household from various sources is estimated at ₹ 2115 in 2003 and ₹ 6426 in 2013. State/UT-wise details of average monthly income per agricultural household during the two survey periods are given in the Statement. [Refer to the Statement appended to USQ. No. 171 part (a) and (b)].

(b) Agriculture is a State subject and primary responsibility of the State Governments. Union Government, however, supplements their efforts through implementation of various Schemes and programmes to increase the income of farmers. These, inter alia, include: Pradhan Mantri Krishi Sinchai Yojana, Soil Health Card Scheme, Paramparagat Krishi Vikas Yojana, Pradhan Mantri Fasal Bima Yojana, Neem Coated Urea, National Food Security Mission, creation of a unified National Agriculture Market (e-NAM), etc. Further, Government has progressively increased the Minimum Support Prices (MSP) of major agricultural commodities to ensure remunerative prices to the farmers.

(c) Government has taken several steps to ease the pressure on farmers due to the recent demonetization. These include, inter alia, enhancement of withdrawal limit for farmers to upto ₹ 25000/- per week in cash from their loan (including Kisan Credit Card limit) or deposit accounts; interest waiver of 60 days (November and December 2016) on all short term loans availed from Cooperative Banks between 01.04.2016 to 30.09.2016; additional grace period of 60 days as prompt repayment incentive @3% for farmers whose crop loan dues fall between 01.11.2016 to 31.12.2016, if such farmers repay the same within 60 days from their due date in this period; and provision of interest subvention @1.8% per annum and 0.2% administrative cost to National Bank for Agriculture and Rural Development (NABARD) in 2016-17 on short-term borrowing of up to ₹ 20,000 crore at market rate for onward lending to Cooperative Banks at 4.5% per annum, provided Cooperative Banks made available short term crop loan of up to ₹ 3.00 lakh to farmers at 7% per annum, etc. In addition, the Ministry of Agriculture and Farmers Welfare directed its concerned Departments and affiliated organisations to promote and facilitate cashless transactions in agri-business.

## Suicide by farmers in Maharashtra

- 173. SHRI HUSAIN DALWAI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) the number of farmers' suicides recorded in each of the last ten years in Maharashtra, district-wise;
- (b) the number of cases found eligible for compensation and amount of compensation paid, district-wise and year-wise for 2014, 2015 and 2016;
- (c) in how many of the last ten years, drought has been declared in Maharashtra, district-wise and year-wise; and
- (d) the amount of money spent since 2014 on farmers' suicide prevention in Maharashtra excluding compensation, the details of different schemes applicable and respective disbursals?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND